CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

0A-2144/94

New Delhi this the 27th Day of October, 1994.

Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Shri Des Raj, S/o Shri Dev Dutt, R/o Qr.No.B-38, CRRI Staff Colony, Maharani Bagh, New Delhi-65.

Applicant

(through Sh. K.N. Bahuguna, advocate)

versus

- Council of Scientific & Industrial Research,
 *ANUSANDHAN Bhawan,
 Rafi Marg,
 New Delhi-1.
 through its Joint Secretary(Admn.)
- 2. Director, Central Road Research Institute, P.O. C.R.R.I., Delhi-Mathura Road, New Delhi-20.

Respondents

ORDER(ORAL)
delivered by Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Heard the learned counsel for the applicant. The applicant was subjected to a departmental enquiry. He requested for appointment of an advocate as his Defence Assistant. No reply has been received by him so far. He apprehends that his request for appointment as Defence Assistant shall be rejected.

As prayed by the learned counsel for the applicant, he is permitted to withdraw this application with liberty to file it again in case the applicant's request for appointment as Defence Assistant is actually rejected.

(B.N. Dhoundiyal)

Member(A)